

17.36 hrs.

STATEMENT BY MINISTER**(i) INCIDENT OF BEHEADING OF A YOUNG COUPLE IN VILLAGE KHAN-DRAWALI OF MUSAFFAR NAGAR DISTRICT IN UTTAR PRADESH***[English]*

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): Sir, One boy, Satish, and a girl, Sarita, both belonging to the Scheduled Caste and in their teens, related to each other as uncle and niece, and belonging to Khandrawali Village, District Muzaffar Nagar, Uttar Pradesh, eloped from their village about 4 months ago. Their incestuous relationship was greatly resented by their families and members of their community in the village.

According to the report filled by Shri Charan Singh, on 6 August, 1993 at 10.10 P.M., with Police Station Kandala, his son Satish and Sarita returned to the village at about 5.00 P.M. that day. According to the report, Sarita's uncle, Ram Dhan, and his cousin, Sardara, reached Charan Singh's house at about 6.30 P.M. and told him that both Sarita and Satish had been called to Chaupal near the Panchayat Ghar. According to the complaint, Ram Dhan, assisted by Sardara, killed both Satish and Sarita with an axe.

On receiving the report, the Police registered a case u/s 302 IPC. The Police investigation has revealed that when Satish and Sarita reached the Chaupal, Ram Dhan assisted by Sardara and others attacked Satish from behind with an axe and beheaded him. Thereafter, he also killed Sarita with the axe. At the time of the incident, about 200 people, mostly belonging to the Scheduled Castes, were present at the site.

The investigations have also revealed that Satish and Sarita had familiar relationship of uncle and niece, having common lineage. The incident was a culmination of anger in Sarita's family against the incestuous relationship between Satish and Sarita.

The main accused, Ram Dhan, initially absconded from the village but later surrendered in the Court. The Police has so far arrested 6 persons in this case. The investigation is in progress.

SHRI ANNA JOSHI (Pune): This has already appeared in the newspapers. What new thing have you given? *(Interruptions)*

SHRI RAM NAIK (Bombay North): Before the end of the day, we must get a statement from the Home Minister. In the morning, the Speaker had directed the Home Minister to make a statement. *(Interruptions)*

SHRIMATI MALINI BHATTACHARYA (Jadavpur): This relationship does not warrant murder.

SHRI P. M. SAYEED: Investigation is going on.

17.38 hrs.

UTTAR PRADESH BUDGET.

1993-94 :

DEMANDS FOR GRANTS (UTTAR PRADESH). 1993-94 :**MADHYA PRADESH BUDGET.**

1993-94 :

DEMANDS FOR GRANTS (MADHYA PRADESH). 1993-94 :**RAJASTHAN BUDGET. 1993-94****DEMANDS FOR GRANTS (RAJASTHAN). 1993-94 :****HIMACHAL PRADESH BUDGET.**

1993-94

AND

DEMANDS FOR GRANTS (HIMACHAL PRADESH). 1993-94 :*[Translation]*

PROF. PREM DHUMAL: The funds meant for planned projects are being spent on non-planned projects and the developmental works have come to a complete halt. The project works commenced after 15 December, 1992 are lying suspended. You belong to a small State and can very well understand the problems being faced there. You could understand the injustice being done to us. Many villages were inundated recently due to cloud bursts. Many people were killed, extensive damage was caused and the crops were also damaged. A temporary dam was formed in situ if river due to falling of rocks. And as a result, the ongoing project there was abandoned water started overflowing. The army